

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2050
ANSWERED ON:06.12.2005
PATENT OFFICE
Pathak Shri Brajesh;Reddy Shri Suravaram Sudhakar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the patent offices set up in the country as on date, State-wise;
- (b) the Trade Mark Certificates issued during the last three years and thereafter, Patent Office-wise;
- (c) whether the Union Government has laid down any guidelines for issuing Trade Mark Certificates;
- (d) If so, the details thereof;
- (e) the details of pending applications in the patent offices as on date; and
- (f) the time by which these are likely to be cleared ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S.ELANGO VAN)

- (a): Patent Offices have been set up in Chennai (Tamil Nadu), New Delhi(Delhi), Kolkata(West Bengal) and Mumbai(Maharashtra).
- (b): Trade Marks Registry has issued 36,689 certificates in 2002-03; 39,762 certificates in 2003-04; and 45,015 certificates in 2004-05. In the current year 1,67,690 trademark certificates have been issued upto 30th November, 2005.
- (c) & (d): Registration of Trade Marks is governed by the provisions laid down in Trade Marks Rule, 2002 and Trade Marks Act, 1999.
- (e) & (f): Backlog of trademarks applications at various stages has been liquidated except at the stage of contest cases. No definite time frame can be specified for disposal of contest cases in view of the adjudication process involved.